

handling facilities and seating capacity, extension and modification to the existing terminal building at an estimated cost of Rs. 12.98 lakhs are presently being carried out and the work is likely to be completed by March, 1982.

Negotiations for Borrowing Euro-Currency Funds by Industrial Development Bank of India

*515. DR. SUBRAMANIAM SWAMY: Will the Minister of FINANCE be pleased to state:

(a) whether it is true that the Industrial Development Bank of India is negotiating abroad to borrow Euro-Currency funds to fulfil the target of industrial growth envisaged in the Sixth Five Year Plan; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). IDBI is already operating two lines of World Bank credit to meet the requirements of industrial borrowers in the country. The IDBI is also negotiating commercial borrowing abroad but the matter is still in the preliminary stages. It is therefore not possible to furnish any details.

Financing of Eight Shrimp Trawlers suspended by Dutch Development Corporation

*516. SHRI BAGUN SUMBRUI: Will the Minister of FINANCE be pleased to state:

(a) whether the Dutch Development Corporation have decided to suspend the Financing of eight shrimp trawlers under the Dutch Aid Programme for India;

(b) whether it is a fact that the contract for trawlers had been agreed to between the Dutch Shipyards and the Indian Buyers; and

(c) reaction of Government to the steps taken by the Dutch Government?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b). Contracts for nine trawlers have been entered into between the Indian Companies and the Dutch shipyards in pursuance to an allocation of Dutch Loan funds and these will be received in India as per the relevant contracts.

On receipt of a representation from Catamaran and Countryboat Fishermen's Rights and Marine Wealth on the adverse effects of these trawlers the Dutch Government are reviewing their programme.

No further contracts for purchase of additional trawlers with Dutch Loan funds have been concluded.

(c) The matter is under examination in the Ministry of Agriculture.

Number of Registered Private Aircraft

*517. SHRI R. N. RAKESH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing:

(a) what are the details regarding the number of registered private aircraft in the country, (State-wise);

(b) whether some industrial houses also own some aircraft and if so, the details thereof;

(c) whether some individuals also own some aircraft;

(d) what are the details regarding range of seating capacity in such private aircraft; and

(e) the percentage of aviation gasoline consumed by private aircraft?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) There are 271 aircraft owned by private parties and